

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1771  
ANSWERED ON:19.11.2010  
RELEASE OF FUNDS UNDER TFC  
Jakhar Shri Badri Ram ;Joshi Shri Mahesh

**Will the Minister of FINANCE be pleased to state:**

(a) whether the Union Government has so far not released the second instalment of funds as recommended by the Twelfth Finance Commission (TFC) pertaining to the years 2008-09 and 2009-10 to Rajasthan Government;

(b) the reasons for delay in this regard; and

**Answer**

Minister of State in the Ministry of Finance(SHRI NAMO NARAIN MEENA)

(a) to (c): The Twelfth Finance Commission (TFC) had recommended various grants-in-aid to States for its award period, 2005-10. For Rajasthan, grants had been recommended for purposes like education sector, maintenance of roads and bridges, public buildings, maintenance of forests, heritage conservation, local bodies, calamity relief and State specific needs. From among these, the grants for maintenance of roads and bridges, public buildings and education sector were to be released in two equal instalments each year. While the release of the first instalment was unconditional, the release of the second instalment was subject to fulfilment of budget and expenditure related conditions. As the State did not comply with the stipulated conditions, the second instalment for the education sector grant could not be released for the years 2008-09 and 2009-10.